

Unit Construction Company Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 23-07-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

[illegible]